

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 102
CP (IB) No. 15/CB/2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

Nikunj Pansari

.....Applicant

V/S

Balasore Alloys Ltd.

....Respondent

Order delivered on 11/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Patita Paban Bishwal, Adv

For the Respondent

Mr. Sandeep Ladda, Adv.

Ms. Pragya Nawandar, Adv.

ORDER

1. Ld. Counsel, Mr. P. P. Bishwal, appeared for the petitioner, who seeks time to file rejoinder.
2. Ld. Counsel, Mr. Sandeep Ladda, appeared for the respondent.
3. Reply already filed.
4. Three weeks' time is granted to file rejoinder.
5. Respondent counsel shall serve copy of the reply on the counsel for the opposite party, if not already served.
6. List the matter on 08.08.2024.

Sd

Rajeev Mehrotra
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)